

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:91
ANSWERED ON:08.12.2003
DEVELOPMENT OF FISHERIES
BHARTRUHARI MAHTAB

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has implemented any scheme for the development of fisheries in the country;
(b) if so, the details thereof alongwith the works undertaken during the last two years, State-wise; and
(c) the expenditure incurred thereon during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO.91 REPLY ON 8.12.2003.

(a): Yes, Sir.

(b) & (c): Major schemes implemented by the Government in the fishery sector during the last two years include Motorization of traditional craft, Reimbursement of Central Excise duty on high speed diesel (HSD) oil, Development of freshwater and brackish water aquaculture, pilot projects for Development of cold water fisheries, water logged areas into aquaculture estates, Reservoir fisheries and Utilization of saline soils for aquaculture in selected atates, Establishment of fishing harbour facilities at major and minor ports & fish landing centres, Fisheries training and extension and welfare programme for fishermen.

State-wise and scheme-wise details of amount sanctioned and activities/works approved under the scheme for development of fisheries and welfare of fishermen during the last two years are given in Annexure-I and II.

Annexure-I

Details of activities/works approved for development of fisheries in States/UTs under the major schemes during 2001-02 and 2002-03.

2001-02 2002-03

Sl.No.	States/UTs	FFDAs	BFDAs	FY(HC)	NWF (Number of beneficiaries)	FY(T&E)	FY(M)###	FFDAs	BFDAs	FY(HC)	NWF (Number of beneficiaries)	FY(T&E)
		(HRD)	(HRD)		(HRD)						(HRD)	
	Area covered		Area covered									
	(hactare)	FLCs	Insu- rance cum Vill. Relief House	Saving Oil of Trd. Craft	DMF	Re.HSD	Motor cum Vill.	(hactare)	FLCs	Insu- rance cum Vill. Relief House	Saving Oil of Trd. Craft	DMF

1	Andhra Pradesh	Nil#	Nil	Nil	130000	0	0	0	Nil	400	Nil	Nil	11	130000	2666	0	-
2	Ar. Pradesh	39	-	-	-	-	-	-	53	-	-	-	-	-	-	-	100
3	Assam	68	-	0	0	33	-	-	68	-	-	-	-	-	-	-	-
4	Bihar	259	-	-	40000	0	260	-	-	18	-	-	40000	0	156	-	-
5	Goa	Nil##	6	-	900	0	0	-	536	170	Nil	32	-	900	0	0	-
6	Gujarat	2878	381	-	80000	0	0	-	8106	30	3412	177	-	42000	0	0	-
7	Haryana	1107	-	-	-	-	800	-	-	1008	-	-	-	-	-	-	-
8	Him. Pradesh	50	-	-	6000	2139	0	-	-	51	-	-	6000	1726	0	125	-
9	J & K	862	-	-	13350	0	0	230	-	NA	-	-	14000	0	220	250	-
10	Karnataka	5811	1162	-	60000	0	0	-	2292	100	1843	NA	-	60000	13707	5000	-
11	Kerala	634	Nil	1	226000	0	0	-	Nil	400	NA	NA	-	0	0	1500	-
12	Madhya Pradesh	1319	-	-	49975	0	0	-	-	1298	-	-	51000	5000	212	98	-
13	Maharashtra	1447	36	-	0	0	0	-	6153	40	1446	108	-	-	-	-	-
14	Manipur	400	-	-	2629	0	0	-	-	Nil	-	-	2629	0	0	-	-
15	Meghalaya	94	-	-	-	-	-	-	191	-	-	-	-	-	-	-	-
16	Mizoram	180	-	-	-	-	-	-	350	-	-	-	-	-	-	-	-
17	Nagaland	114	-	-	0	0	500	230	-	149	-	-	-	-	-	400	-

18 Orissa 927 119 - 120000 0 228 - Nil - 1065 246 1 120000 1000 0 -
19 Punjab 842 - - - - 34 - - 885 - - - - -
20 Rajasthan 586 - - 3431 0 160 - - - 1915 - - 3431 1000 0 -
21 Sikkim 10 - - - - - - - 109 - - - - - 100
22 Tamil Nadu 2058 Nil - 301773 197604 2000 1000 2032 1400 451 NA - 301773 195996 0 -
23 Tripura 4690 - - 10000 0 0 - - - 349 - - 10000 0 60 -
24 Uttar Pradesh 4339 - - 38000 0 2000 - - - 4504 - - 38000 0 0 40
25 West Bengal 2326 460 - 160000 0 1640 - Nil - 2110 NA - 160000 5000 0 -
26 A & N Islands - Nil - 2524 187 0 - Nil 137 - Nil 1 2807 374 0 -
27 Chandigarh - - - - - - - - - - - - -
28 D & N Haveli - - - - - - - - - - - - -
29 Daman & Diu - - - 14500 0 - - 591 - - - - 14500 0 0 -
30 Delhi - - - - - - - - - - - - -
31 Lakshadweep - - - 1100 0 0 - 235 - - - - 1530 0 0 -
32 Pondicherry 11 - - 21500 12135 0 - 16 Nil Nil - - 21500 1800 0 -
33 Chhattisgarh 1384 - - 20000 0 0 180 - - 1621 - - 22500 0 0 -
34 Uttarakhand 12 - - - - - - - - - 22 - - - - -
35 Jharkhand 96 - - - - 200 - - 112 - - 0 0 0 -
36 FISHCOPFED - - - - - - - - - - - - -

TOTAL 32543 2164 1 1301682 212065 6821 2674 19961 2677 23032 563 13 1042570 244469 7148 1113

FFDAs = Development of freshwater Aquaculture
BFDAs = Integrated Coastal Aquaculture
FY(H) = Fishing Harbour Facilities at Major and Minor Ports
NWF = National Welfare of Fishermen
FY(T&E) = Fisheries Training & Extension
FY(M) = Development of Marine Fisheries
DMF Villages = Development of Modern Fishermen Villages
NA = Not Available
FLCs = Fish Landing Centres

= Scheme had been discontinued from 1997-98 onwards by the state
= Scheme is not operational in the state
= Not in operation in 2002-03

Annexure-II

Funds released to States/UTs under the major schemes for development of fisheries during 2001-02 and 2002-03.

(Rs. in lakh)

Sl.No. States/UTs 2001-2002 2002-2003

Sl.No.	States/UTs	FFDAs	BFDAs	FY(H)	NWF	FY(T&E)	FY(M)	Total	FFDAs	BFDAs	FY(H)	NWF	FY(T&E)	Total
1	Andhra Pradesh	-	0.00	35.44	0.00	3.16	20.00	58.60	0.00	-	254.43	113.00	0.00	367.43
2	Ar. Pradesh	35.00	-	-	-	35.00	28.00	-	0.00	1.72	29.72	-	-	-
3	Assam	-	6.60	-	6.60	0.00	-	0.00	0.00	0.00	-	-	-	-
4	Bihar	-	47.54	-	47.54	0.00	-	32.10	0.00	32.10	-	-	-	-
5	Goa	2.50	14.69	0.00	-	15.45	32.61	0.00	-	14.60	-	0.00	14.60	-
6	Gujarat	-	28.46	-	68.42	-	306.51	403.39	0.00	8.26	0.00	-	0.00	8.26
7	Haryana	61.55	-	-	8.00	-	69.55	103.29	-	0.00	0.00	103.29	-	-
8	Him. Pradesh	5.00	-	-	4.81	-	9.81	25.00	-	3.88	21.33	50.21	-	-
9	J & K	12.50	-	-	26.25	6.96	-	45.71	0.00	-	44.75	3.93	48.68	-
10	Karnataka	-	7.84	-	259.01	12.50	133.00	412.35	40.00	-	55.59	211.77	12.00	319.36
11	Kerala	-	45.00	453.25	63.40	-	20.00	581.65	0.00	-	271.49	200.00	10.00	481.49
12	Madhya Pradesh	-	-	-	18.45	-	18.45	0.00	-	36.00	1.27	37.27	-	-
13	Maharashtra	-	12.18	71.78	0.00	-	169.94	253.90	0.00	20.00	57.51	0.00	14.16	91.67
14	Manipur	-	-	-	0.00	-	0.00	0.00	-	-	0.00	0.00	-	-

15	Meghalaya	45.00	-	-	-	45.00	0.00	-	-	0.00	0.00	0.00		
16	Mizoram	35.00	-	-	-	35.00	63.00	-	-	0.00	0.00	63.00		
17	Nagaland	109.95	-	-	74.63	19.19	-	203.77	90.00	-	0.00	12.00	102.00	
18	Orissa	-	35.88	173.93	73.55	-	16.00	299.36	181.71	30.00	67.75	2.67	0.00	282.13
19	Punjab	-	-	-	16.00	-	16.00	60.00	-	-	0.00	0.00	60.00	
20	Rajasthan	17.26	-	-	36.10	-	-	53.36	0.00	-	-	2.25	0.00	2.25
21	Sikkim	3.64	-	-	-	-	3.64	6.00	-	-	0.00	4.00	10.00	
22	Tamil Nadu	-	62.32	837.45	20.00	114.34	1034.11	25.42	-	93.48	719.09	34.21	872.20	
23	Tripura	71.68	-	-	9.60	9.00	-	90.28	40.59	-	-	12.52	19.28	72.39
24	Uttar Pradesh	337.77	-	-	104.00	-	-	441.77	0.00	-	-	103.50	25.66	129.16
25	West Bengal	358.96	77.68	176.74	150.00	-	0.00	763.38	291.63	80.00	0.00	60.00	0.00	431.63
26	A & N Islands	-	-	-	2.24	-	13.45	15.69	0.00	-	168.00	2.24	0.00	170.24
27	Chandigarh	-	-	-	-	-	0.00	0.00	-	-	-	-	-	0.00
28	D & N Haveli	-	-	-	-	-	0.00	0.00	-	-	-	-	-	0.00
29	Daman & Diu	-	40.00	43.25	-	19.00	102.25	0.00	-	0.00	-	0.00	0.00	
30	Delhi	-	-	-	-	-	0.00	0.00	-	-	-	-	-	0.00
31	Lakshadweep	-	-	0.00	-	2.50	2.50	0.00	-	-	-	0.00	0.00	
32	Pondicherry	-	10.00	112.99	-	0.00	122.99	3.64	-	0.00	134.85	0.00	138.49	
33	Chhattisgarh	21.48	-	-	27.28	-	48.76	15.17	-	-	0.00	15.17		
34	Uttaranchal	-	-	-	-	-	0.00	0.00	-	-	0.00	0.00		
35	Jharkhand	51.97	-	-	31.00	10.56	-	93.53	0.00	-	20.00	0.00	20.00	
36	FISHCOPFED	-	-	68.65	-	-	68.65	-	-	-	72.78	-	72.78	

TOTAL 1166.76 209.54 1038.12 2037.94 132.65 830.19 5415.20 973.45 138.26 982.85 1771.40 159.56 4025.52

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